

Review Pet. No. 9 of 2014

23-7-2014

HON'BLE THE CHIEF JUSTICE

Adjourned at the request of Mr. N. Mozika, learned counsel for the review applicant.

List after 4(four) weeks. Meanwhile, the Review Applicant is directed to get the notices served on the respondents.

S.Rynjah

CHIEF JUSTICE

WP(Crl). No. 12 of 2014

23-7-2014

HON'BLE THE CHIEF JUSTICE

Ms. A. Kharumnuid, Advocate, present for the petitioner.

Mr. R. Gurung, GA, present for the respondents.

Learned counsel for the respondents prays for and is allowed further 3(three) days' time to file the counter affidavit.

Thereafter, 2(two) weeks is allowed to the petitioner for filing rejoinder affidavit.

List after 2(two) weeks.

S.Rynjah

CHIEF JUSTICE

WP(CrI). No. 13 of 2013

23-7-2014

HON'BLE THE CHIEF JUSTICE

Adjourned at the request of Ms. B. Rynthiang, learned counsel for the petitioner.

List after 2(two) weeks for hearing.

S.Rynjah

CHIEF JUSTICE

WP(Crl). No. 13 of 2014

23-7-2014

HON'BLE THE CHIEF JUSTICE

Mr. PT Sangma, Advocate, present for the petitioner.

Mr. R.Gurung, GA, present for the respondents No. 2 to 5.

Learned counsel for the respondents prays for and is allowed further 2(two) weeks' time to file the counter affidavit.

List after 2(two) weeks.

S.Rynjah

CHIEF JUSTICE